IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 409
IB/270/ND/2023

IN THE MATTER OF:
Baosteel Engineering India Private limited … Applicant

Order under Section 59 (7) of IBC, 2016

Order Delivered on 15.02.2024

CORAM:
MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE

PRESENT:
For the Applicant : Mr. Manish Sohal CS, Adv.
For the Respondent :

ORDER

Ld. Counsel for the Applicant is present. Report of RoC is on record.

Post it for hearing on **08.03.2024**.

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)

Sarwar
15.02.2024